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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ CRL.M.C. 3763/2022 & CRL.MA. 15740-741/2022

ISEC SERVICES PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Rahul Kamerkar and Mr. Aditya
Wadhwa, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION

..... Respondent

Through: Mr. Jeevesh Nagrath, SPP for CBI
with Mr. Arjun Gaur and Mr. Rajat Gupta,
Advocates.

62

+ CRL.M.C. 3766/2022 & CRL. M.A. 15767-768/2022, 5376/2023,
9427/2023, 9518/2023, 25903-904/2023

SANJAY PANDEY

..... Petitioner

Through: Mr. Rahul Kamerkar and Mr. Aditya
Wadhwa, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION

..... Respondent

Through: Mr. Jeevesh Nagrath, SPP for CBI
with Mr. Arjun Gaur and Mr. Rajat Gupta,
Advocates.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

%

22.09.2023

List for hearing on 02.11.2023.

JYOTI SINGH, J

SEPTEMBER 22, 2023/shivam